NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 1/1/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/103/(IB)/2017

NAME OF THE PETITIONER(S)

: RANGWALA ENTERPRISES

NAME OF THE RESPONDENT(S)

: KIRAN OVERSEAS EXPORTS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G. M. Anitha

Counsel for Respondent

ORDER

No representation on behalf of the Petitioner. Counsel for Respondent present and filed vakalat. Matter is adjourned for the presence of the Petitioner failing which appropriate order will be passed on the next date of hearing. Put up on 01.08.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)